

PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 30.06.2024

Sl. No.	Category of cases (Family Court matters)	Pendency (As on 30.06.2024)
1	MAT App	29
2	FA	9
3	FAO	0
4	Criminal Revision Petition	12
Total		50

Pendency of Family Court related matters in all the Family Courts of Tripura as on 30.06.2024

Sl. No	Name of the Family Courts	Pendency as on 30.06.2024
1	Family Court, Agartala	963
2	Additional Family Court, Agartala	915
3	Family Court, Udaipur	341
4	Family Court, Kailashahar	552
5	Family Court, Ambassa	39
6	Family Court, Khowai	154
7	Family Court, Sonamura	195
8	Family Court, Dharmanagar	333
9	Family Court, Belonia	292
Total		3784

Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 30.06.2024

Sl. No	Name of the District	Pendency as on 30.06.2024
1	West Tripura District	1
2	Gomati District	80
3	South Tripura District	45
4	Unakoti District	0
5	North Tripura District	105
6	Sepahijala District	138
7	Khowai District	0
8	Dhalai District	147
Total		516

Total pendency of Family Court related matters in the District Judiciary of Tripura as on 30.06.2024

1	<i>Family Courts</i>	3784
2	<i>District Courts other than the Family Courts</i>	516
Grand Total		4300